


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

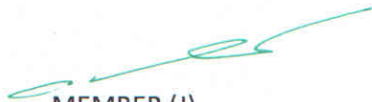
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 219/15	TP 30/17	For compliance of office objections raised by Registry in Form-5.	433(e)	Siti Cable Network Ltd. Vs Kaizen Digital Cable Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SANJAY YADAV B 97433 10242	APPLICANT/ OPERATIONAL CREDITOR	

Counsel for petitioner is present. He has filed memo of compliance. Again he requested time for issuing notice of demand to the corporate debtor.

List it on 23.10.2017.

  
MEMBER (J)

  
MEMBER (T)